

ANNEXURE-1

Shree Sai Smelters India Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of secured financial creditors belonging to any class of creditors ; Date of Commencement of CIRP:30-09-2022; List of Creditors as on 21-10-2022

| S.No | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Remarks, if any | | | |
|------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification |
| 0 | | | | | | | | | | | | | |



(Amount in ₹)